

**Commercial Attaches in Indian Missions Abroad**

\*579. SHRI S. C. SAMANTA :  
SHRI YASHPAL SINGH :

Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) the main functions of the Commercial Attaches and similar officers in the Indian Missions and Embassies abroad, and whether they have full time job ; and

(d) the assistance given by such Officers in popularising Indian goods abroad with a view to step up our export ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOUDHARY RAM SEWAK) : (a) and (b). A statement is laid on the Table of the House.

*STATEMENT*

The Commercial Attaches in the Indian Missions and Embassies abroad have full time jobs and are responsible for the following with a view to step up our exports :—

- (i) Advise and assist Heads of Missions on broad issues of trade, industry and finance ;
- (ii) submit periodic reports to the Government of India on commercial and economy matters ;
- (iii) reply to trade enquiries, assist the visiting Indian business men and trade delegations, conduct market survey of selected commodities, forward samples of items imported from foreign countries which can be manufactured and exported from India, settle trade disputes arising out of claims of trade with India, forward tender forms from Government, semi-Government and private Agencies, etc. ;
- (iv) maintain library of Indian and local trade publications, organise exhibitions and fairs, maintain show rooms and trade centres for display and sale of Indian products ;
- (v) give publicity to India's export potentialities through periodic hand-outs, bulletins, lectures, radio talks etc. ;
- (vi) keep in touch with local Chambers of Commerce and trade organisa-

tions, firms, banks etc., interested in trade with India ;

- (vii) maintain details of Indian commercial community ; their business connections and capital investment etc. ;
- (viii) maintain Liaison with S. T. C., M. M. T. C. and H. H. E. C. representatives.

**अमेरिका से रुई का आयात**

\*580. श्री रणजीत सिंह :  
श्री बेवराब पाटिल :  
श्री नम्बियार :  
श्री अ० कु० गोपालन :  
श्री के० रत्नानी :  
श्री राममूर्ति :

क्या बंबेसिक ब्यापार तथा पूर्ति मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या अमेरिका से रुई का आयात करने का कोई प्रस्ताव विचाराधीन है ;

(ख) यदि हां तो उसका ब्योरा क्या है ;  
और

(ग) भारत की आर्थिक स्थिति तथा सूती कपड़ा उद्योग पर इस का सम्भावित प्रभाव क्या होगा ?

बंबेसिक ब्यापार तथा पूर्ति मन्त्री (श्री ब० रा० अगत) : (क) तथा (ख). पी० एम्० 480 रुई के आर्डर के लिए संयुक्त राज्य अमेरीकी प्राधिकारियों के साथ बातचीत चल रही है ।

(ग) आयातों का अच्छा प्रभाव पड़ने की सम्भावना है ।

**Export of Rail Wagons to U. S. S. R.**

\*581. SHRI D. R. PARMAR :  
SHRI SITARAM KESRI :  
SHRIMATI TARA SAPRE :  
SHRI S. KUNDU :  
SHRI SRINIBAS MISRA :  
SHRI SURENDRANATH  
DWIVEDI :  
SHRI S. M. KRISHANA :

SHRI ONKAR LAL BERWA :  
 SHRI NARENDRA SINGH  
 MAHIDA :  
 SHRI S. M. JOSHI :  
 SHRI K. M. MADHUKAR :

Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) whether the USSR has agreed to purchase 54,000 Railway wagons from India during the years 1970-71 to 1976-77 ;

(b) if so, the details of the prices fixed for each type of wagon; and

(c) the price charged by India for similar wagons sold out to other foreign countries ?

THE MINISTER OF FOREIGN TRADE AND SUPPLY (SHRI B. R. BHAGAT) : (a) A Protocol signed on 13.3.1968 between the State Trading Corporation of India Ltd., and V/O Machinimport, a purchasing organisation of the USSR, envisages a programme of supply of 54000 railway wagons to USSR during the years 1969-70 to 1975-76.

(b) Negotiations are in progress.

(c) This type of wagon has not been manufactured in India, nor sold to any foreign country, as yet.

#### Tenders for Exports Submitted by State Trading Corporation

\*582. SHRI S. K. TAPURIAH :  
 SHRI V. NARASIMHA RAO :  
 SHRI R. V. NAIK :  
 SHRI C. MUTHUSAMY :  
 SHRI M. SUDARASANAM :

Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) the details of the tenders submitted by the State Trading Corporation for sale of various items to Government or private parties outside India during the last two years ;

(b) the details of the orders secured by the State Trading Corporation as a result of these tenders ;

(c) whether it is a fact that in many cases tenders of the State Trading Corporation were not accepted ; and

(d) if so, the reasons therefore ?

THE MINISTER OF FOREIGN TRADE AND SUPPLY (SARI B. R. BHAGAT) : (a) to (d). The State Trading

Corporation had submitted 136 tenders and orders were secured in 26 cases. The reasons for non-acceptance of the tenders vary from case to case, such as the tender of the Corporation not being the lowest, better delivery and payment terms offered by others etc. In some cases the reasons for non-acceptance are not made known to the Corporation.

It would not be in the business interest of the Corporation to give details of the tenders submitted or orders secured,

#### Export of Manganese Ore to North Korea

\*583. SHRI BANSH NARAIN  
 SINGH :  
 SHRI SHARAD NAND :  
 SHRI BHARAT SINGH  
 CHAUHAN :  
 SHRI HUKAM CHAND  
 KACHWAI :  
 SHRI MRITYUNJAY  
 PRASAD :

Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) whether a Trade delegation from North Korea visited New Delhi in November 1968 and concluded an agreement for the import of manganese ore from India ;

(b) if so, other items likely to be exported to North Korea under the agreement ;

(c) whether Government have agreed to supply to North Korea the commodities which North Korea may eventually re export to Communist China because of its close relations with Peking ; and

(d) if so, whether any assurance has been taken from the North Korean Government that the goods imported from India will not find their way to China ?

THE MINISTER OF FOREIGN TRADE AND SUPPLY (SHRI B. R. BHAGAT) : (a) A trade delegation from the Democratic People's Republic of Korea visited New Delhi in November-December, 1968 to discuss the possibility of developing trade between the two countries. As a result of the talks held during this visit, letters have been exchanged in regard to trade and payments arrangements for a period of two years ending 31st December, 1970. While no specific agreement has been